

MADHYA PRADESH STATE JUDICIAL ACADEMY JABALPUR

MADHYA PRADESH STATE JUDICIAL ACADEMY

GOVERNING COUNCIL

Hon'ble Shri Justice Ravi Malimath Chief Justice & Patron

Hon'ble Shri Justice Sujoy Paul Chairman

Hon'ble Shri Justice Anand Pathak Member

Hon'ble Shri Justice Vivek Agarwal Member

Hon'ble Smt. Justice Nandita Dubey Member

Hon'ble Shri Justice Rajeev Kumar Shrivastava Member

> Director (MPSJA) Member Secretary

OFFICERS OF THE ACADEMY

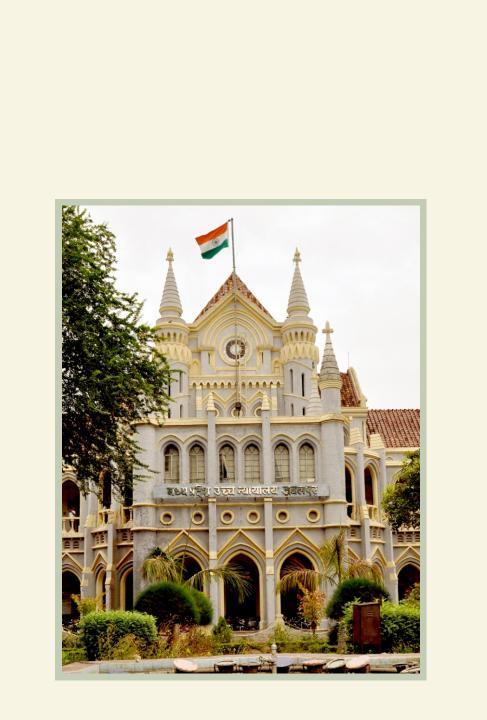
Ramkumar Choubey Director

Dhirendra Singh, Faculty Senior Jayant Sharma, Faculty Junior

Tajinder Singh Ajmani, Officer on Special Duty

Yashpal Singh, Deputy Director

Anu Singh, Officer on Special Duty



MADHYA PRADESH STATE JUDICIAL ACADEMY

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| S. No. | Name of the Programme | Target Group | Date & Duration | Venue |
|-----------|--|---|--------------------------------|--|
| | | JANUARY | | |
| 1. | Colloquium for Principal District & Sessions Judges | Principal District & Sessions Judges of the State | 08.01.2022 & 09.01.2022 | MPSJA |
| 2. | Refresher Course for Civil Judges (on completion of 5 years service) | Civil Judge, Senior Division of 2013 Batch | 17.01.2022 to 22.01.2022 | MPSJA |
| 3. | Awareness Programme on – Identified Legal Issues | Judges of all cadre/ Advocates/ Ministerial Staff/ other stakeholders of Justice Dispensation System (as per the subject) | 29.01.2022 | MPSJA/ Regional Training Centre, Gwalior |
| | | FEBRUARY | | |
| 4. | Regional Workshop for Panel Lawyers | Panel Lawyers of Bench Indore | 05.02.2022 & 06.02.2022 | Indore |
| 5. | Institutional Advance Training Course | District Judges (Entry Level) | 07.02.2022 | MPSJA |
| 0. | for District Judges (Entry Level) appointed on promotion | appointed on promotion from Civil Judge, Senior Division | to 05.03.2022 | |
| 6. | Workshop on – Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 (online) | Judges dealing with cases under PC & PNDTACT | 12.02.2022 | MPSJA |
| 7. | Workshop on – Key issues relating to the Protection of Children from Sexual Offences Act, 2012 | | 18.02.2022 & 19.02.2022 | MPSJA |
| 8. | Special Programme for Advocates on e-Court Project (online) | Advocates practicing in the State | 26.02.2022 | MPSJA |
| | | MARCH | | |
| 9. | Regional Workshop for Advocates (online) | Advocates from the districts Jabalpur, Katni, Satna, Rewa, Sidhi, Singrauli, Umaria, Shahdol, Anuppur, Dindori, Mandla, Balaghat, Seoni, Indore, Dewas, Dhar and Jhabua | 05.03.2022 & 06.03.2022 | MPSJA |
| 10. | Symposium on – Key issues relating to Forest & Wild Life Laws | Judicial Magistrates dealing with cases under Forest & Wild Life Laws | 11.03.2022 & 12.03.2022 | MPSJA |
| 11. | Refresher Course for Civil Judges (on completion of one year service) | Civil Judges, Junior Division of 2019 Batch | 21.03.2022 to 26.03.2022 | MPSJA |
| 12. | Regional Workshop for Panel Lawyers | Panel Lawyers of Bench Gwalior | 26.03.2022 & 27.03.2022 | Gwalior |
| | | APRIL | | |
| 13. | Colloquium for Chief Judicial Magistrates | Chief Judicial Magistrates of the State | 08.04.2022 & 09.04.2022 | MPSJA |
| 14. | Specialized Educational Programme at State Forensic Science Laboratory, Sagar | | 16.04.2022 to 18.04.2022 | Sagar |
| 15. | Refresher Course for District Judges (on completion of 5 years service) | District Judges (Entry Level & Selection Grade) | 18.04.2022 to 23.04.2022 | MPSJA |
| 16. | Interactive Session on – Key issues relating to cases of dishonour of cheque under the Negotiable Instruments Act, 1881 (online) | Ũ | 23.04.2022 | MPSJA |

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| | Specialized Educational Programme at State Medicolegal Institute, Bhopal | | | Bhopal |
| 18. | Regional Workshop for Panel Lawyers | Panel Lawyers of Principal Seat | 30.04.2022 & | Jabalpur/ MPSJA |
| | | | 01.05.2022 | |
| 10 | Interactive Session on – Key issues | MAY | 07.05.2022 | MPSJA |
| 19. | relating to cases under the Protection of Women from Domestic Violence Act, 2005 (online) | with cases under PWDV Act | | MPSJA |
| 20. | Foundation Training Course for the District Judges (Entry Level) (Previous Phase) | District Judges (Entry Level) appointed directly from the Bar | 30.05.2022 to 25.06.2022 | MPSJA |
| | • | JUNE | | |
| 21. | Interactive Session on – Key issues relating to offences and trial under the Electricity Act, 2003 (online) | Special Judges dealing with cases under Electricity Act | 25.06.2022 | MPSJA |
| | | JULY | | |
| 22. | Workshop on – Key issues relating to Juvenile Justice (In collaboration with NIMHANS) | Principal Magistrates and other stakeholders working under the system | 01.07.2022 to 03.07.2022 | MPSJA |
| 23. | Specialized Educational Programme at State Medicolegal Institute, Bhopal | Newly appointed/promoted | 04.07.2022 to 06.07.2022 | Bhopal |
| 24. | Awareness Programme on – Identified Legal Issues | Judges of all cadre/ Advocates /Ministerial Staff/ other stakeholders of Justice Dispensation System (as per the subject) | | MPSJA/ Regional Training Centre, Gwalior |
| 25. | Induction Training Course for Civil Judges, Junior Division (Entry Level) (Institutional First Phase) | Civil Judges, Junior Division (Entry Level) of proposed recruitment 2022 (Group-I) | | MPSJA |
| 26. | Specialized Educational Programme at State Forensic Science Laboratory, Sagar | | 16.07.2022 to 18.07.2022 | Sagar |
| 27. | Regional Workshop for Advocates (online) | Advocates from the districts Bhopal, Hoshangabad, Vidisha, Raisen, Sagar, Damoh, Chhatarpur, Tikamgarh, Panna, Chhindwara, Betul, Khandwa, Harda, Mandleshwar, Alirajpur, Ratlamand Mandsaur | & 24.07.2022 | MPSJA |
| 28. | Workshop on – Key issues relating to Labour Laws (online) | Presiding Judges of Labour Courts | 30.07.2022 | MPSJA |
| | | AUGUST | ·1 | |
| 29. | Induction Training Course for Civil Judges, Junior Division (Entry Level) (Institutional First Phase) | Civil Judges, Junior Division (Entry Level) of proposed recruitment 2022 (Group-II) | 08.08.2022 to 03.09.2022 | MPSJA |
| 30. | Workshop on – Family Laws (online) | Principal and Additional Principal Judges of Family Courts and Judges dealing with matrimonial cases | 27.08.2022 | MPSJA |
| | | SEPTEMBER | | |
| 31. | Regional Workshop for Advocates (online) | Advocates from the districts Gwalior, Datia, Bhind, Morena, Sheopur, Shivpuri, Guna, Ashoknagar, Rajgarh, Vidisha, Shajapur, Narsinghpur, Ujjain, Neemuch, Barwani and Burhanpur | & 04.09.2022 | MPSJA |

| S. No. | Name of the Programme | Target Group | Date & Duration | Venue |
|-----------|---|---|---------------------------------|--|
| 32. | Foundation Training Course for the District Judges (Entry Level) (Final Phase) | District Judges (Entry Level) appointed directly from the Bar | | MPSJA |
| 33. | | Presiding Judges of Commercial Courts in the State | 10.09.2022 | MPSJA |
| 34. | Specialized Educational Programme at State Forensic Science Laboratory, Sagar | | | Sagar |
| 35. | Workshop on – Motor Accident Claim Cases (online) | Judges dealing Motor Accident Claim Cases | 24.09.2022 | MPSJA |
| 36. | Special Programme for Advocates on e-Court Project (online) | State | | MPSJA |
| 37. | Specialized Educational Programme at State Medicolegal Institute, Bhopal | Newly appointed/promoted District Judges | 27.09.2022 to 29.09.2022 | Bhopal |
| | | OCTOBER | | |
| 38. | Refresher Course for District Judges (Entry Level) (on completion of one year service) | District Judges (Entry Level) appointed on promotion from Civil Judges, Senior Division and recruited directly from Bar in 2020 | to 15.10.2022 | MPSJA |
| 39. | Awareness programme on – Identified Legal Issues | Judges of all cadre/Advocates /Ministerial Staff/ other stakeholders of Justice Dispensation System (as per the subject) | | MPSJA/ Regional Training Centre, Gwalior |
| 40. | Induction Training Course for Civil Judges, Junior Division (Entry Level) (Institutional Second Phase) | (Entry Level) of proposed recruitment 2022 (Group-I) | 31.10.2022 to 26.11.2022 | MPSJA |
| | | NOVEMBER | | |
| 41. | Workshop on – Key issues relating to Land Acquisition Laws (online) | under Land Acquisition Laws | | MPSJA |
| 42. | Specialized Educational Programme at State Forensic Science Laboratory, Sagar | | 19.11.2022 to 21.11.2022 | Sagar |
| 43. | Specialized Educational Programme at State Medicolegal Institute, Bhopal | | 21.11.2022 to 23.11.2022 | Bhopal |
| 44. | Workshop on – Key issues relating to the Narcotic Drugs and Psychotropic Substances Act, 1985 (online) | cases under NDPS Act | 26.11.2022 | MPSJA |
| 45. | Induction Training Course for Civil Judges, Junior Division (Entry Level) (Institutional Second Phase) | | | MPSJA |
| | | DECEMBER | | |
| 46. | Workshop on – Key issues relating to the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities)Act, 1989 (online) | cases under SC & ST (PA) Act | 03.12.2022 | MPSJA |
| 47. | Workshop on – Key issues relating to the Anti-Corruption Laws (online) | Judges dealing with cases under Anti-Corruption Laws | 10.12.2022 | MPSJA |
| • | Three days Specialized Programmes for every District of the State on the dates pro All Programmes, except those conduct conducted offline at the venue. Howe conducted online and the venue will also b | posed by the respective Principal ted online and other modes of t ver, in case of exigencies, the | District & Sess elecommunica | ions Judge. ation, shall b mmes will b |
| | | | | DIRECTO |